

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P. No. 119(ND) 12**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

**NAME OF THE COMPANY:** Atul Nath & Anr M/s Ashok Manufacturing Co.  
Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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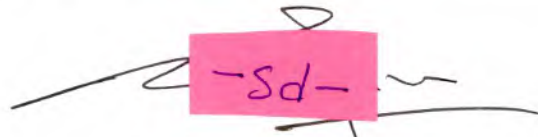
	For the Petitioner (s) :	Mr. Harshit Agarwal, Advocate		
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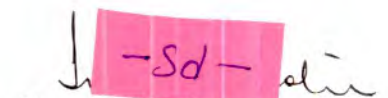
	For the Respondent (s) :	Mr. K. Datta, Advocate Mr. Shantanu Parashar, Advocate		
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**ORDER**

Request for adjournment is being made on behalf of the Petitioner on the ground of the arguing counsel's personal difficulty. The same is not opposed by the Ld. Counsel for the Respondent.

To come up on 2<sup>nd</sup> & 3<sup>rd</sup> November, 2017. No further adjournments shall be granted.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)